

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 52/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES:

Mr. Gopal Ahuja

V/s.

M/s. Shree Ambuja Properties Pvt. Ltd.

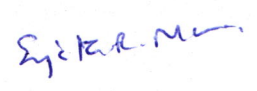
SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	S. N. MOOKHEJEE with Z.T. ANDHYARUJINA R.V. GANDHI, R.S. DAMODAR ADVOCATES i/b KANGA AND CO. for R ₂	SR. ADVOCATE	
----	---	--------------	--

2.	ASHISH S. KAMAT i/b M/s. Desai Desai Camyee & Mulla for R ₂₃	ADVOCATE	
----	---	----------	--

3.	PRATEEK SEKSARIA for PETITIONER i/b PRASHANT RULKARNI	ADVOCATE	
----	---	----------	---

4.	Sujata more i/b MG Desai Desai Camyee & Mulla, Adv. for 3-4, 8-16, 18-20 R ₂₃		
----	---	--	---

Cont.... on pg.2

Common Order

TCP No.52/ 58,59,397-398/NCLT/MB/MAH/2014

TCP No.53/ 397-398/NCLT/MB/MAH/2014

TCP No.54/ 397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 4.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)